



FORM No. - 4

See Rule (12)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH

ORDER SHEET

Application No. 972 of 200 2

Applicant(s) Hari Krishna Nayau Respondent(s) UO1

Advocate for Applicant(s) M/s P.V. Ramdas Advocate for Respondent(s)

P.V. Balakrishnan

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

REGISTER

23/10/2002

O1. Df. 1. 11. 2002

Prima facie, Advocate for the Applicant fails to convince us, as the graduation lists of BER & CTBp officers have not been filed in this CA. The matter may be placed for consideration after the Advocate for the Applicant

DB

Defects ~~to~~ removed.

For Regn pl.

By
30.10.02

sy/sgm

dhruv

30.10.02

Registrar.

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

For. Admin pl.

Dh
31-10-02

Bench

Copy of order off. 7.11.02

issued to the Petitioners

Complaints

Dh
S.11.02

S.O.

M
5.11.02

Procures & files the
gradation lists. The matter is
disposed off accordingly.

Parbh
V.P. other 1/12

Go.
Mehtas